

reimbursement of expenditure incurred by the Government of India on the Pakistani prisoners-of-war captured during the 1971 Bangladesh War;

(b) if so, the details thereof; and

(c) the stage at which the matter stands at present and the steps being taken to pursue the matter with that Government?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir.

(b) and (c). The Government of India spent a sum of Rs 32,36,92,000.00 on the upkeep of the Pakistan Prisoners-of-War and civilians under protective custody upto 31st Jan. 1974. Out of this, an amount of Rs.2.83 crores spent on advances of pay to the Prisoners-of-War and monetary allowances to civilians kept under protective custody covering the period upto July, 1973 was claimed as re-imbusement from the Government of Pakistan through the Swiss Embassy in September, 1973. However, the Government of Pakistan have not yet agreed to re-imburse the same. Though the Government of Pakistan have been reminded by Government of India from time to time, there has been no positive response from that Government so far.

[*Translation*]

Effects of Radioactivity Due to Uranium Corporation of India Limited, Jaduguda

6824. SHRI PIYUS TIRAKY: Will the PRIME MINISTER be pleased to state:

(a) whether as a result of irregularities in controlling radioactivity by Uranium Corporation of India Limited situated at Jaduguda, labourers working there and the farmers and cattle living in 25 KM area are suffering from fatal diseases:

(b) the steps taken to control such effects;

(c) whether Government propose to take necessary steps after conducting an inquiry in this reargard immediately;

(d) if so, by what time; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K. MENON): (a) No, Sir.

(b) Health Physics Division of BARC is carrying radiation surveillance at UCIL right from the beginning of its operation. All necessary measures to control radiation exposures are taken in the mines and mill areas of UCIL and the nearby areas.

(c) and (d). Does not arise. and

(e) The radiation exposure to the workers and population around as a result of UCIL operations is well within permissible doses and tolerance limits.

[*English*]

Central Investment in States

6825. SHRI PARASRAMBHARDWAJ: Will the PRIME MINISTER be pleased to state:

(a) the share of Central investment in Madhya Pradesh, Andhra Pradesh and Orissa during the past three years, year-wise; and

(b) whether Central investment in these states have declined; and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) and (b). Data on Central Investment as such are not available. However, Planning Commission has worked out in consultation with the various Ministries, estimates of state-wise expenditure of the Central Plan for the first three years of the Seventh Five Year Plan, viz., 1985-86 (Actuals), 1986-87 (RE) and 1987-

88 (BE). A statement incorporating these figures and the respective shares for the States of Madhya Pradesh, Andhra Pradesh and Orissa is given below.

However, it may be stated that Central Plan investment is made for the country as a whole keeping national priorities in view. These programmes/projects in most cases transcend the limits of the State boundaries. The fruits of these programmes/projects are also spread all over the country.

STATEMENT

Statewise break-up of Central Plan Expenditure 1985-86 to 1988-89

(Rs Crores)

Sl. No.	States	Actual Expenditure 1985-86	Revised Estimate 1986-87	Budget Estimate 1987-88	Total for the three years
1	2	3	4	5	6
1	Andhra Pradesh	2105 90 (13 07)	2156 22 (11 23)	2321 37 (11 44)	6583 49 (11 84)
2	Madhya Pradesh	1976 29 (12 27)	2508 83 (13 07)	1895 79 (9 34)	6380 91 (11 48)
3	Orissa	1176 75	951 76	1126 29	3254 80

(Rs. Crores)

Sl. No.	States	Actual Expenditure 1985-86	Revised Estimate 1986-87	Budget Estimate 1987-88	Total for the three years
1	2	3	4	5	6
		(7.31)	(4.96)	(5.55)	(5.85)
	Total: Allocable Amount (All State)	16104.90	19198.41	20298.11	55601.42
	Unallocable amount	3003.58	4467.82	4977.43	12448.83
	Grant Total:	19108.48 (a)	23666.23 (b)	25275.54 (c)	68050.25

Figures in brackets indicate percentage shares to the total allocable amount.

(a) The Actual expenditure (1985-86) figures, in the case of "Rural Development" were supplied by the Pay and Accounts Office.

(b) The totals include: (i) Actual Expenditure, 1986-87 for "Communications" and (ii) Revised Estimates, 1986-87 of administrative expenditure to be incurred by the Centre on "Rural Development".

(c) The totals include: (i) Revised Estimates, 1987-88 for "Communications" and (ii) Revised Estimates, 1987-88 of administrative expenditure to be incurred by the Centre on "Rural Development".

NOTE

As Central Plan investment is not planned or accounted State-wise, some assumptions have been made in attempting such a break-up. While they seem to be the best possible assumptions to base such an exercise as this, their validity is limited. Some examples are given below:

- (i) In the case of Railways where the rolling stock is the significant portion of any year's outlay, the distribution is estimated on the basis of route/K.M. of the track passing through a particular State.
- (ii) In the case of Aviation, likewise, where the aircrafts account for the bulk of outlays, the distribution is made on the estimation of number of landings in the territory of the particular State.
- (iii) Break-up of expenditure in Postal Services is estimated Circle wise.

Pay Scales of Employees of Botanical Survey of India

6826. SHRI YASHWANTRAO PATIL: Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:

(a) whether there is any dispute over the payment of selection pay scales to the employees of the Botanical Survey of India; and

(b) if so, the details thereof and action taken to resolve the same?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) and (b). There was a dispute on the scale of

pay of Scientific Assistants which was finally decided upon by the Supreme Court. The decision of the Supreme Court has been implemented by the Government.

Pending CBI Cases from Pondicherry

6828. SHRI P. SHANMUGAM: Will the PRIME MINISTER be pleased to state:

(a) the number of cases pending with CBI from the Union Territory of Pondicherry for the last 5 years; and

(b) in how many cases investigations are going on and in how many cases charge-sheets have been filed?

THE PRIME MINISTER (SHRI V.P. SINGH): (a) 14 cases are pending from 1985 to March, 1990.

(b) In 2 cases investigation is going on. In 5 cases chargesheets have been filed.

Research Activities ISRO, Thumba

6829. SHRI P.C. THOMAS: Will the PRIME MINISTER be pleased to state:

(a) whether research activities in ISRO at Thumba in Kerala are being decelerated;

(b) whether there is any proposal for launching Rockets from any of the Space centres;

(c) if so, the details thereof;

(d) whether Rocket launching will be continued from Thumba ISRO in Kerala; and

(e) the amount spent yearly during the past three years for space research and connected activities in each centre?